

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 117 OF 2015

Dated: 2nd November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Lanco Amarkantak Power Ltd. ...Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Akhil Sibal
Mr. Deepak Khurana
Mr. Vikas Mishra

Counsel for the Respondent(s) : Ms. Suparna Srivastava
for CSPTCL

Mr. Vishrov Mukherjee
Ms. Nishtha Kumar for PTC

Mr. Avinash Menon
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R.3

ORDER

Affidavit of service is taken on record. Counsel state that they will complete the pleadings by next date.

List the matter on **20.11.2015**. In the meantime, pleadings be completed.

(T.Munikrishnaiah)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson